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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 348/2017 in C.P. (I.B) No. 53/7/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017**

Name of the Company: Sunil Kumar Jain & Ors  
V/s.  
ABG shipyard Ltd.& Ors.

Section of the Companies Act: Section 60 of the Insolvency and Bankruptcy  
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.	Mr. Maulik Nanavati	Advocate	Respondent	<i>[Signature]</i>
	with Ms. Nikita Mehta	Advocate	No. 2	<i>[Signature]</i>
	Mr. Sundaresh Bhat	RP		<i>[Signature]</i>

3.	Sahil M. Shah	Advocate	Respondent	<i>[Signature]</i>
			No. 16	<i>[Signature]</i>

	Pankeet Aundhiya	Advocate	A-1	<i>[Signature]</i>
	Paurami Seth		Applicant	<i>[Signature]</i>

**ORDER**

Learned Advocate Mr. Pankeet Aundhiya i/b Learned Advocate Mr. Paurami Sheth present for Applicant. Learned Advocate Mr. Maulik Nanavati with Learned Advocate Ms. Nikita Mehta i/b Nanavati & Company present for Respondent No.2 in IA 348/2017. Learned Advocate Mr. Sahil Shah present for Respondent no. 16.

Proof of service of notice of date of hearing on Respondent filed.

RP Mr. Sundaresh Bhat present.

At request of learned Counsel for Applicant.

List the matter on 21.11.2017.

*[Signature]*  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 08th day of November, 2017.